

**THE VICE-CHAIRMAN (SHRI GHANSHYAM TIWARI):** The following hon. Members associated themselves with the Special Mention made by hon. Member, Dr. Ajeet Madhavrao Gopchade: Shri R. Girirajan (Tamil Nadu), Shri M. Mohamed Abdulla (Tamil Nadu) ,Dr. Sasmit Patra (Odisha) and Dr. Fauzia Khan (Maharashtra).

#### **Demand for purchase of surplus rice in Chhattisgarh**

**श्रीमती फूलो देवी नेतम (छत्तीसगढ़):** महोदय, छत्तीसगढ़ को धान का कटोरा कहा जाता है, लेकिन जब भी धान की फसल तैयार होती है, किसानों की समस्याएं भी बढ़ जाती हैं। छत्तीसगढ़ में किसानों से इस साल 160 लाख टन धान खरीदने का लक्ष्य तय किया गया है। 108 लाख टन कस्टम मिलिंग से चावल बनेगा। इसमें 93 लाख टन केन्द्रीय पूल एवं 14.20 लाख टन राज्य पूल का है।

भारत सरकार द्वारा केन्द्रीय पूल के अन्तर्गत केवल 70 लाख टन कस्टम मिलिंग चावल खरीदी की अनुमति दी गई है। ऐसी स्थिति में राज्य द्वारा धान की खरीद कम की जाएगी और सीधा नुकसान छत्तीसगढ़ के किसानों को होगा।

**अतः** मेरा सरकार से निवेदन है कि केन्द्रीय पूल के अन्तर्गत चावल उपार्जन मात्रा 70 लाख टन में वृद्धि करते हुए सरप्लस चावल को खरीदा जाए, जिससे धान किसानों को राहत मिल सकेगी।

**THE VICE-CHAIRMAN (SHRI GHANSHYAM TIWARI):** The following hon. Members associated themselves with the Special Mention made by the hon. Member, Shrimati Phulo Devi Netam: Shri Ashok Singh (Madhya Pradesh), Dr. V. Sivadasan (Kerala), Shri A.A. Rahim (Kerala), Shri M. Mohamed Abdulla (Tamil Nadu), Dr. Sasmit Patra (Odisha), Shrimati Jebi Mather Hisham (Kerala), Dr. John Brittas (Kerala) and Shri Anil Kumar Yadav Mandadi (Telangana).

#### **Concern over Issues being faced by migrant students/aspirants in India**

**SHRI KARTIKEYA SHARMA (Haryana):** The coaching industry in India, vital for competitive exam preparation, generates an estimated revenue of Rs.58,088 crores per year and it is projected to reach Rs.1,33,995 crores by 2028. However, this success conceals challenges such as exorbitant fees, inadequate teaching standards and lack of personalized attention. Thousands of aspirants flock annually to Delhi, particularly Old Rajinder Nagar, Karol Bagh and North Campus, for UPSC and other coaching. Many are housed in private hostels and PGs, as Delhi University alone

accommodates over 60,000 outstation students annually, yet offers only 20,000-30,000 hostel seats. This gap forces students into unregulated private housing, often plagued by overcrowded rooms, high fees, poor sanitation and inadequate safety measures. Substandard food, unhygienic kitchens and irregular meal timings further compromise students' physical and mental well-being. Educational hubs like Kota, Allahabad, Pune and Indore face similar distressing conditions. To address these issues, Government's intervention is crucial. Regulations for hostels and coaching centres, enforced through safety audits and holistic guidelines, can improve living standards and meal quality. Specially designated zones for educational institutions, akin to Special Economic Zones, could include rent ceilings and other controls to ensure affordability and accountability. A 24x7 helpline for student grievances would provide timely redressal and support. Such measures would safeguard the well-being of students, ensuring that their focus remains on education while addressing the inequities and challenges of India's booming coaching industry. I urge the Government to look into it. Thank you.

**THE VICE-CHAIRMAN (SHRI GHANSHYAM TIWARI):** The following hon. Members associated themselves with the Special Mention made by the hon. Member, Shri Kartikeya Sharma: Shri M. Mohamed Abdulla (Tamil Nadu), Shrimati Jebi Mather Hisham (Kerala), Shri R. Girirajan (Tamil Nadu), Dr. Sasmit Patra (Odisha), Dr. V. Sivadasan (Kerala), Dr. Fauzia Khan (Maharashtra), Shri Sandosh Kumar P (Kerala), Dr. John Brittas (Kerala) and Shri A.A. Rahim (Kerala).

#### **Demand for overall development of persons with disabilities**

**श्री संजय सेठ (उत्तर प्रदेश):** मैं आज एसे संवेदनशील मुद्दे पर बोलने के लिए खड़ा हुआ हूं, जो हमारे देश के ढाई करोड़ दिव्यांग नागरिकों के जीवन को प्रत्यक्ष रूप से प्रभावित करती है। हमारी सरकार दिव्यांगजनों के विकास के लिए Rights of Persons with Disabilities Act, 2016 को कानून लाई थी, लेकिन धरातल पर इसका implementation अभी तक पूरा नहीं हुआ है। आंकड़ों के अनुसार केवल 3 per cent public buildings दिव्यांगजनों के लिए fully accessible हैं। हमारे public transport system की स्थिति सबसे ज्यादा चिंताजनक है, क्योंकि मात्र 7 per cent Railway Stations में accessible platforms हैं, 5 per cent से भी कम public buses accessible हैं और सिर्फ 9 per cent traffic signals में visually impaired citizens के लिए audio facility है। ये आंकड़े चिंताजनक हैं। हम सबने देखा है कि किस प्रकार Paralympics में हमारे दिव्यांग भाइयों और बहनों ने पूरे देश का नाम रोशन किया था।